

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**

**UNSTARRED QUESTION No. 108**

TO BE ANSWERED ON 15<sup>th</sup> DECEMBER 2017 (FRIDAY)/AGRAHAYANA 24, 1939  
(SAKA)

**Dealing Digital Transaction**

**108. SHRI KAUSHAL KISHORE:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that small shopkeepers and traders in big markets are dealing in cash only instead of transacting through digital mode using Paytm, Credit/Debit Card etc.;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard; and
- (d) the number of such incidents reported from all big cities including Delhi till date?

**Answer**

**The Minister of State in the Ministry of Finance  
(SHRI SHIV PRATAP SHUKLA)**

(a) to (d) While transacting through digital modes is being promoted, transaction through cash is also legally permitted. No such information is, therefore, centrally maintained.

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